

stopped supplies and there has been a winding up order. Even, the workers have made representations. They are willing to forego their dues if the Company is revived. A large number of employees are involved. May I know from the hon. Minister whether any proposal is being considered by the Government of India to take over the Raymon Engineering Works which has a very good potential for manufacture of wagons and save also in the process a number of employees who have lost their jobs?

SHRI MOHD. SHAFI QURESHI: Raymon Engineering Works had a capacity of 1244 wagons a year. But, they have not been producing wagons since 1968. The unit is a sick unit and it is closed. Government of India have no proposal to take it over.

SHRI SOMNATH CHATTERJEE: They had difficulties with the banks. You can take over and run it.

SHRI D. N. TIWARY: Sir, May I know whether, with the overhauling capacity created now, all the wagons and bogies will be overhauled in time because we find that many wagons and even passenger bogies remain un-repaired for a long time after the due date?

SHRI MOHD. SHAFI QURESHI: Sir, it is a fact that there has been a backlog of periodical overhauling of B.G. wagons. That is why, we have increased the overhauling capacity in all the workshops.

SHRI BISWANARAYAN SHASTRI: May I know from the hon. Minister, what is the total availability of wagons at present and what is the estimated requirement during the Fifth Plan? I would also like to know whether with the creation of new capacity and overhauling capacity, will his Ministry be able to meet that requirement?

SHRI MOHD. SHAFI QURESHI: Sir, the total holding of wagons of the Indian Railways as on today is

3,91,217. that is, all types. The Planning Commission has estimated that the wagon requirements for the Fifth Plan, commensurate with the traffic that is expected to be carried which is about 280, million tonnes, would be about one lakh wagons, that is about 20,000 wagons per year.

श्री हुकम चन्द कठवाय : मंत्री जी ने मध्य रेलवे, वैस्टर्न रेलवे की कुछ वर्कशापस का उल्लेख किया है। मैं जानना चाहता हूँ कि क्या इन्हीं वर्कशापस में जो मरम्मत के लिए डिब्बे आते हैं, जिसके आपने आंकड़े बनाये, उनमें गार्ड के डिब्बे भी शामिल हैं? गार्ड के डिब्बों की रिपेयरिंग कितनी बार हुई है और नैरोगेज के जो गार्ड के डिब्बे हैं उनकी मरम्मत का कोई कार्रवाई ही नहीं है। और एक डिब्बे की कितनी मियाद रखने है तथा कितनी बार रिपेयरिंग होती है?

श्री सुहृमद लाली कुरेशी : सवाल वेगन्स का है। गार्ड वेगन्स में सफर नहीं करते हैं। उनकी कोच अलग से होती है। जहाँ तक वेगन्स का सवाल है उनकी मरम्मत के लिए स्टेट कैपेसिटी बड़ा दी है। जो सवाल भ्रान्तीय मदद ने पूछा है उसके लिए मुझे नोटिस चाहिए।

Working of Hindustan Antibiotics

*500. **SHRI S. N. MISRA:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have inquired into the working of Hindustan Antibiotics Limited, Pimpri, Poona during the last three years;

(b) if so, the nature of irregularities found by Government; and

(c) steps taken by Government to improve the drawbacks?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND

CHEMICALS (SHRI K R GANESH): (a) to (c) No, Sir. However, the Government have been reviewing the working of the company in periodical meeting held from time to time. The Audit Board set up with effect from 1st April 1969 of the Comptroller and Auditor General has undertaken appraisal of the working of Hindustan Antibiotics Ltd. Their report was presented to the Lok Sabha on the 14th March, 1974. The Board of Directors of H.A.L. had also appointed a committee with the following terms of reference:—

“to investigate into the working of the production, engineering and material management departments with particular reference to the performance of the personnel and fix responsibilities for shortfalls.”

This report was submitted to the Board of Directors on the 25th September, 1974. The recommendations of the Sub-Committee as approved by the Board are under various stages of implementation by the company.

SHRI S. N. MISRA: What are the irregularities found by the Committee and what are the amounts involved therein?

SHRI K. R. GANESH: The Committee has gone into various aspects of the production and other aspects of HAL. Its recommendations relate to the shortfall in the production and engineering departments and the responsibility of the service chiefs, the responsibility of the chief executives, disciplining at various levels, the motivation of the staff, decentralisation and delegation of authority, setting up a technological cell, the strengthening of the fermentation process and modernisation of the penicillin plant. These are broadly the aspects. As for the specific question, whether they have quantified in terms of losses, I do not have the answer at the moment.

SHRI S. N. MISRA: I asked any financial irregularities found and the amounts involved therein.

SHRI K. R. GANESH: I do not at the moment have facts about financial irregularities: I may mention that the audit report of CAG was submitted to the House. It has now to be examined by the Public Undertakings Committee. After that examination, various actions will follow.

MR SPEAKER: The question was very categorical. The hon. member has very rightly pointed it out and the Minister should have been ready with the answer. Now this question will pass but I hope you will convey him the information later.

SHRI K. S. CHAVDA: Various industrial licences are given to HAL which are not implemented up till now. For example, industrial licences for the production of vitamin C, one for the production of erythromycin and so on. The very officers we recommended permission letters, diversification and COB are on the board of directors and they are very greatly interested to help foreign firms and not the public sector. The managing director of HAL undertook a world tour in 8 dollars to help foreign drug manufacturers in our country in the name of getting technical knowhow and surveying the world market. Keeping all these things in view, do Government intend to reconstitute the board of directors of HAL?

SHRI K. R. GANESH: As for the specific question about some of the licences for products not being implemented, one is about vitamin C. Regarding that, the plant has already been set up; it was commissioned in 1973. There are various mechanical problems connected with the functioning of this plant. For instance, the refrigeration unit of the plant developed mechanical troubles which could be rectified in 1974. Some intermediate have also been produced. A quantity of 85 kg. of vitamin C was produced during 1973 and 34 kg. during April-October 1974, but the full stabilisation of production of vitamin C has yet to take place.

The board of directors was reconstituted in September 1974

SHRI K S CHAVDA: I said that the very officers who recommended permission letters diversification and COB licences to foreign firms are on the board. They are helping the foreign firms instead of the public sector. In view of that, are Government going to reconstitute the board?

SHRI K R GANESH: There are two aspects. Firstly he said that the managing director went on a world tour. As far as I know the managing director of IDPL and various other experts had gone to various countries to find out about the advances made in technological development.

SHRI K S CHAVDA: Was the expense borne by HAL?

MR. SPEAKER: The question is about those people who recommended diversification, etc.

SHRI K R GANESH: I will examine this question in detail.

श्री विभूति मिश्र : अध्यक्ष महोदय, आप ने जो प्रश्न किया उसका जवाब मंत्री जी ने नहीं दिया। मंत्री जी ने कबूल किया कि इसमें इर्रगुलैरिटी है डिस्पिचन की कमी है, मोटिवेशन की कमी है, प्रोडक्शन की कमी है और डायरेक्टर जो उसके हैं उनके धन्दर बड़बड़ी है, जब सरकार ने इतनी बात कबूल कर ली और आप ने प्रश्न भी किया तो जी सरकार ने उसका जवाब नहीं दिया। अब सरकार ने खुद इस बात को कबूल किया और पब्लिक प्रदर्स्टीकंग है तो सरकार उसके लिए क्या दवा कर रही है, इसका तो जवाब ही नहीं आ रहा है। आप ने प्रश्न किया तब भी जवाब नहीं आता है। सरकार आखिर बँड करके क्या करती है? जब सरकार के सामने सारी खराबी आ गई तो सरकार क्या कर रही है?

अध्यक्ष महोदय : बात सुनिये, आप ने उनको बताया, उन्होंने कहा कि

He will look into it. जब हमने देखा तो यह मवाल करियेगा कि Has he looked into it?

श्री विभूति मिश्र : अध्यक्ष महोदय, सरकार ने कहा कि हम लुक इन्टू करेगे। जब सरकार ने खुद कबूल किया कि यह बीमारी है तो सरकार को दवा करनी चाहिए, दवा क्या की, यह मैं जानना चाहता हूँ।

SHRI K R GANESH: May I clarify this point? These various items on which recommendations have been made by a technical committee set up by the HAL themselves as I have indicated, are under various stages of examination of the HAL Board of Directors. The services of two of the officers were terminated as a result of the inquiry which was conducted because of the various forms of negligence found in the course of their work, in their total performance in relation to HAL. As I have said, the Board of Directors of HAL are implementing this report at various stages, in relation to discipline, in relation to modernisation of the plant, in relation to having a technological cell.

To the specific question whether there have been any financial irregularities, I have said that I have no information at the moment. I will supply the information after getting that.

Allocation of Kerosene and Diesel to States

†501. SHRI ANADI CHARAN DAS.
SHRI RAGHUNANDAN LAL BHATIA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government propose to review the basis of allocation and to increase the quota of Kerosene and Diesel to States; and